

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

Second Floor,  
Commercial Complex,  
Indiranagar,  
BANGALORE- 560 038.

Dated: 21 FEB 1995

APPLICATION NO. 572 of 1995.

APPLICANTS:- Sri.C.G.Srinivasan, Bangalore,

V/S.

RESPONDENTS:- The Director, Central Institute of Indian  
Languages, Mysore and others.,

T.

1. Sri.M.Narayanaswamy, Advocate, No.844, Upstairs,  
Fifth Block, Rajajinagar, Bangalore-560 010.

Subject:- Forwarding of copies of the Orders passed by the  
Central Administrative Tribunal, Bangalore.

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Please find enclosed herewith a copy of the ORDER/  
STAY ORDER/INTERIM ORDER/ passed by this Tribunal in the above  
mentioned application(s) on 13-02-1995.

Issued on

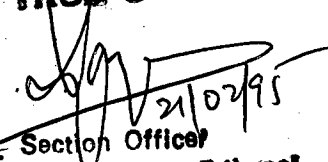
21/02/95

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DEPUTY REGISTRAR  
JUDICIAL BRANCHES.

Sri. C. G. Srinivasan, V/s. The Director, CIQIL, Mysore.  
DA NO. 572/95

Date	Office Notes	Orders of Tribunal
		<p>PKS(VC)/TVR(MA) 13-2-1995</p> <p>Heard Shri M. Narayana Swamy, learned counsel for the applicant. It is too stale a claim to renew at this <sup>low</sup> stage. Hence, this application is dismissed as barred by limitation and latches at the admission stage itself.</p> <p>Sd/- Sd/-</p> <p>(T.V. RAMANAN) (P.K. SHYAMSUNDAR) MEMBER(A) VICE CHAIRMAN</p> <p><b>TRUE COPY</b>  21/02/95 Section Officer Central Administrative Tribunal Bangalore Bench Bangalore</p> 